

**HIGH COURT OF SIKKIM
GANGTOK**

No. 4./HCS

Date: 30-04-2024

N-O-T-I-F-I-C-A-T-I-O-N

The Hon'ble, the Chief Justice, High Court of Sikkim, has been pleased to create the following three(03) Group 'C' permanent posts in the High Court of Sikkim with immediate effect: -

Sl. No.	Name of post	No. of post
01.	Upper Division Assistant-cum-Accounts Clerk (Level 9)	01(one)
02.	Lower Division Assistant-cum-Accounts Clerk (Level 7)	02(two)

By Order,

sd/-
(Prajwal Khatiwada)
Registrar General

Memo No.:

Date:

Copy to: 1360-67/HCS

1. The Chief Secretary, Government of Sikkim.
2. Controller of Accounts-cum-Secretary, Finance Department, Government of Sikkim.
3. The Addl. Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim.
4. The Addl. Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
5. The Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
6. The Director, Treasury, Pay and Accounts Office, Government of Sikkim.
7. The Additional Secretary, Home Department, for publication in the Government Gazette.
8. The Accounts Section, High Court of Sikkim.
9. File and
10. Guard file.


Registrar